INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA CONSTITUTION OF KOLKATA BENCHES FROM 30/06/2025 TO 03/07/2025

[04/07/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"C" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & . Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	V.P.(KZ) from ITAT, Cuttack & A.M., from Court Room No.1, Kolkata
"Cuttack" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)	V.P.(KZ) from ITAT, Cuttack & A.M., from Court Room No.1, Kolkata
"SMC" Bench (Hybrid)	Shri George Mathan, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"A" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "SMC" Bench)	Court Room No.2
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 2.30 P.M.)	Court Room No.3
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.4
"Patna (SMC)" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Guwahati" Bench)	Court Room No.4
"Patna (Division)" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Patna(SMC)" Bench)	Court Room No.4

Note: 1. "D" Bench of ITAT, Kolkata will not function during this week.

[Manish Bhoi]
Assistant Registrate VS